

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ 15 /IB/2017
PETITION NUMBER : TCP/363/ (IB)/2017
NAME OF THE PETITIONER(S) : ALLWIN CARGO SERVICE & 1
NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	J. ABDUL RAHIM	(COUNSEL FOR RESPONDENT)	J. Abdul Razak
②	N. SIVAKUMAR	RP	

ORDER

RP in person present. Counsel for Respondent present and prayed for time. At request, time is enlarged. Put up on 01.03.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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